

**Before the Appellate Tribunal for Electricity
Appellate Jurisdiction**

Interlocutory Application Nos. 104 to 108 of 2007
in AFR No. 706 of 2007

Dated : 26th June, 2007

**Coram : Hon'ble Mr. A. A. Khan, Technical Member
Hon'ble Mrs. Justice Manju Goel, Judicial Member**

Shri Shri Mal Plantation Ltd. ... Appellant
Versus
Chhattisgarh State Electricity Board & Others ... Respondents

For the Appellant : Mr. Arun K. Beriwal, Advocate

For the Respondents : No appearance

ORDER

After arguing for a while, Mr. Arun K Beriwal, Advocate, says that he wants to approach the appropriate commission for redressal of his grievances and wants to withdraw the present appeal. He is allowed to withdraw the appeal and the appeal is dismissed as withdrawn.

**(Mrs. Justice Manju Goel)
Judicial Member**

**(Mr. A. A. Khan)
Technical Member**